

## ANNEXURE

*Details of Machinery and equipments alongwith the value received from USSR as Gift*

Sl. No.	Description	Quantity	Rate per Unit (in RbIs.) C.I.F., Bombay	Total in RbIs. C.I.F., Bombay	Indian Rupee C.I.F., Bombay
(1)	(2)	(3)	(4)	(5)	(6)
1.	Tractor MTZ-80 . . . . .	25 Nos.	6800	1,70,000.00	Rs. 17,00,000.00
2.	Grain Harvester "NIVA" . . . . .	15 Nos	14000	2,10,000.00	Rs. 21,00,000.00
3.	Fertilizer Sower . . . . .	20 Nos.	2400	48,000.00	Rs. 4,80,000.00
4.	Trucks . . . . .	5 Nos.	17700	88,500.00	Rs. 8,85,000.00
5.	Seed Separating machine . . . . .	5 Nos.	3600	18,000.00	Rs. 1,80,000.00
6.	Bulldozer DZ-42 . . . . .	2 Nos.	25000	50,000.00	Rs. 5,00,000.00
7.	Set of Spare Parts to item 1-6 . . . . .	8 tones	5000 per to 4	40,000.00	Rs. 4,00,000.00
	TOTAL . . . . .			6,24,500.00	Rs. 62,45,000.00

**Sugar lying in Southern Ports**

182. SHRIMATI PRAMILA DANDAVATE:

SHRI HARIKESH BAHADUR:  
SHRI KESHORAO PARDHI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that over 43,000 tonnes of sugar valued Rs. 20 crores is lying in three Southern Ports for the last two years;

(b) if so, the details thereof; and

(c) what steps have been taken to distribute the sugar to the needy and rural population where there is shortage of sugar?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). No, Sir. Only 3466 tonnes of sugar of the value of Rs. 86.32 lakhs is lying in the three Southern Ports since April, 1980, as detailed below:—

Port	Quantity (Tonnes)	Value (Rs Lakhs)
Madras	2331	58.27
Vizag	674	16.85
New Tuticorin	461	11.20

(c) These stocks were left-over after completing shipments of sugar during January—March, 1980 against the committed export deals. In a normal year 'levy free' sugar stocks at the ports are disposed of in the internal market by inviting tenders and 'levy' sugar is allocated at controlled prices. The position had undergone a change in April, 1980, when a tie-up contract was concluded for import of 2 lakh tonnes of sugar.

In May, 1980, the Government agreed to supply 1150 tonnes sugar to Maldives as a special case. The stocks lying at Madras port were earmarked for shipments to Maldives, but that deal did not materialise subsequently on price considerations.

In June 1980, it was decided to utilise these shipable stocks in meeting the shortages, if any, in the imported sugar.

Actually, the Foreign Supplier delivered a quantity of 1.80 lakh tonnes against the contracted quantity of 2 lakh tonnes by exercising his option of shipping 10 per cent less. The quantities of imported sugar were further expected to be reduced en voyage due to damages etc. These sugar stocks at the ports were kept handy to meet such type of marginal short-falls in the actual imports.

In September, 1980, the Government considered expedient to hold on these stocks for some time more in view of the new scheme for pooling the imported and 'Levy-free' indigenous sugar for internal distribution for the months of September-October, 1980.

Out of 2331 tonnes of sugar stocks at Madras Port, 1800 tonnes of sugar have been released to Tamil Nadu State. The balance stocks of about 1666 tonnes at these ports have been kept for tiding over any unexpected internal requirement till the new production of sugar during the crop year 1980-81 (October-September) reaches a sufficient level for meeting the domestic demands during the months of November and December, 1980.

#### **Central Assistance to the Hutment Dwellers at Bombay**

183. SHRIMATI PRAMILA DANDAVATE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is true that due to torrential rain in August, 1980 in Bombay city, heavy damage was done to the hutment dwellers in the city and suburbs of Bombay leading to many casualties; and

(b) if so, whether the assistance will be given by the Central Government to prevent such a situation in future?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Information is being col-

lected from the Government of Maha- rashtra.

(b) The Slum Clearance/Improvement Scheme is in the State sector and is operated by the State Governments as a part of the State Plan. Central financial assistance for State Plan schemes is given in the shape of block loan and block grant. Inter-sectoral allocation of funds within the State Plan are made by the State Governments according to priorities adopted by them, keeping in view the guidelines laid down by the Government of India and the Planning Commission. There is no allotment of funds by Government of India specifically for slum clearance/improvement.

#### **Wheat and Rice Allotted under Food for Work Programme during 1980**

184. SHRI TRIDIB CHAUDHRI: Will the Minister of RURAL RECONSTRUCTION be pleased to lay a statement on the Table of the House showing:

(a) the amount of wheat and rice despatched to various States during 1980 under the Food for Work Programme; and

(b) whether there is any proposal to reduce the scale of foodgrains assistance in the remaining months of the year or to suspend it altogether?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) and (b). A statement indicating the quantities of foodgrains allocated/released to different States/Union Territories during 1980 is enclosed. There is no proposal to either to reduce the allocation or to suspend it altogether.